

Sl. No.	Particulars	2015-16	2016-17	2017-18	Total
(i)	Finance Commission Grants	1,077.80	1,663.69	1,167.54	3,909.03
(ii)	Release under Centrally Sponsored Scheme	6,527.80	7,295.42	11,075.78	24,899.00
(iii)	Other Central Assistance	1,970.28	1,764.99	1,145.08	4,880.35
TOTAL (B)		9,575.88	10,724.10	13,388.40	33,688.38
TOTAL (A+B)		21,926.60	25,600.71	29,808.46	77,335.77

#### Funds from NDRF to States

833. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:

(a) the funds allotted to different States during 2015-16 to 2017-18 from National Distress Relief Fund (NDRF) from the Central Government, the details thereof; and

(b) the details of financial aid allotted to Kerala for the rehabilitation and reconstruction of flood affected areas from NDRF?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) The Central Government had released ₹ 12451.96 crore during 2015-16, ₹ 11441.30 crore in 2016-17 and ₹ 4722.53 crore in 2017-18 to various States from National Disaster Response Fund (NDRF). Details of year-wise and state-wise NDRF releases are given in the Statement (*See below*).

(b) An amount of ₹ 2904.85 crore has been released to Kerala by the Central Government during 2018-19 from NDRF in wake of Kerala Floods and Landslide of 2018.

#### Statement

##### Release of fund under NDRF during 2015-16 to 2017-18

(₹ in crore)

Sl. No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	356.74	702.72	0.00
2.	Arunachal Pradesh	0.00	51.06	32.44
3.	Bihar	0.00	0.00	1363.47
4.	Chhattisgarh	522.31	313.39	49.31

Sl. No.	State	2015-16	2016-17	2017-18
5.	Himachal Pradesh	82.22	81.22	63.23
6.	Karnataka	1645.53	2292.50	913.04
7.	Kerala	0.00	0.00	164.72
8.	Madhya Pradesh	1011.99	863.81	502.09
9.	Maharashtra	1592.96	2224.78	0.00
10.	Manipur	38.71	14.65	110.82
11.	Mizoram	0.00	0.00	35.97
12.	Nagaland	15.11	0.96	25.01
13.	Odisha	574.69	425.66	0.00
14.	Rajasthan	1378.13	990.82	607.77
15.	Tamil Nadu	1000.00	1813.66	351.81
16.	Telangana	468.20	328.16	58.40
17.	Uttar Pradesh	3305.66	1062.09	119.67
18.	West Bengal	459.71	275.82	324.78
TOTAL		12451.96	11441.30	4722.53

#### **Loans sanctioned by special cell of OBC**

834. SHRI AMAR SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of officials working in the special cell created for sanctioning of loans in the Oriental Bank of Commerce (OBC) and the details of loans sanctioned by them during the last three years;

(b) whether complaints for extracting commission from the clients for sanctioning loans were received against any official, if so, the action taken thereon; and

(c) the number of officials who have completed their two year tenure in the cell as per orders of the banks and the reasons for keeping them there despite serious complaints against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Oriental Bank of Commerce (OBC) has informed that the number of